

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 38

Dated Guwahati, the 5th June, 2024

In partial modification of Notification No. 26 dated 04.05.2024, Hon'ble the Chief Justice has been pleased to direct the following changes in connection with the listing of criminal cases involving sitting/former legislators (MPs and MLAs) at the Principal Seat of the Hon'ble Gauhati High Court:

1. The Division Bench comprising of Hon'ble Mr. Justice Suman Shyam and Hon'ble Mr. Justice Arun Dev Choudhury will monitor the process of expeditious disposal of pending criminal proceedings involving sitting/former legislators (MPs and MLAs).
2. The individual criminal matters involving sitting/former legislators (MPs and MLAs) will be, henceforth, listed as per roster.

This Notification shall come into force with immediate effect.

By Order,
Sd/- S. Dhar
REGISTRAR (JUDICIAL)

Memo No. HC.III-07/2015/2357-2380/G, Dated the 5th June, 2024.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information.
3. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh for information.
4. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.

7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
11. The Joint Registrar (_____), Gauhati High Court, Guwahati.
12. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
15. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
21. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
22. The Court Manager, Gauhati High Court, Guwahati.
23. The AO (J), _____, Section, Gauhati High Court, Guwahati.
24. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

 05.06.2024
REGISTRAR (JUDICIAL)

Jn
5/6/2024